

**Ex-Emergency and Ex Short Service Commissioned in NCC**

1632. SHRI GURUDEV GUPTA: Will the Minister of DEFENCE be pleased to state:

(a) the number of Ex-Emergency and Ex-Short Service Commissioned officers who have been granted permanent Commission in NCC;

(b) the number of NCC officers from Educational Institutions (Men and Women separately) who have been granted permanent Commission in NCC; and

(c) the reasons for granting them Permanent Commission in NCC?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) 538.

(b) Male officers — 20

Lady officers — 33.

(c) These officers have been granted permanent NCC Commission in order to give them security of service, better promotion prospects and terminal benefits like pension and gratuity at the time of their retirement, since such benefits go a long way in raising the morale of the officers concerned.

**Bonded Labour in the Country**

1633. SHRI MAHENDRA MOHAN MISHRA:

SHRI RAMCHANDRA BHARDWAJ:

SHRI GURUDEV GUPTA:

Will the Minister of LABOUR be pleased to state:

(a) what is the number of bonded labour in the country, according to the latest survey conducted by Ministries of Planning and Labour;

(b) what is the figure of the bonded labour in the country according to a subsequent survey conducted by the Gandhi Peace Foundation funded by 'Bread for the World West Germany' in collaboration with the Indian Labour Institute;

(c) whether the figures of both the surveys are contradictory, if so, what is the difference; and

(d) if so, which of the figures are authentic?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) The provisional results of the 32nd round (1977-78) of the National Sample Survey organisation under the Ministry of Planning estimated the incidence of bonded labour in the age group 15—59 years at about 3.45 lakh person weeks and 3.27 lakh person days. This, however, is an interim estimate. Final estimated figures are awaited. The Ministry of Labour has not conducted any survey on the incidence of bonded labour. State Governments, who are responsible for implementing the Bonded Labour System (Abolition) Act, 1976 and the rehabilitation programmes for bonded labour, conducted their surveys and have reported the number of bonded labour in the country, as 1,21,973 as on 1-4-81. These figures have been accepted by the Central Government.

(b) The survey projected the estimate of bonded labour in the agricultural sector as 26,17,000.

(c) Yes, Sir. There is wide gap between the estimated projected figures of Gandhi Foundation and those of State Governments.

(d) The figures range from 1.21 lakhs of the State Government to 26.17 lakhs of the Gandhi Peace Foundation. The Central Government has accepted the surveyed and verified figures of the State Governments i.e. 1,21,973.